

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 61 of 2012 & IA-280 of 2012

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Appeal No. 62 of 2012 & IA-281 of 2012

Dated : 27th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1**

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Dushyant Manocha

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1**

ORDER

Mr. Pradeep Misra, the learned counsel for the Commission has finished his arguments on all the issues.

Post the matter for rejoinder submissions on **16.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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